

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

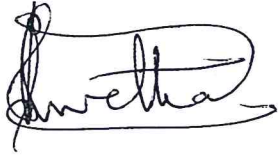
(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/664/(IB)/2017
NAME OF THE PETITIONER(S) : NEYCER INDIA LTD
NAME OF THE RESPONDENT(S) : GAIL INDIA LTD
UNDER SECTION : 11

S.No. NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1. TK Bhaskar Vikram P Jain Shwetha Vasudevan	Counsel for the Applicant	
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2. Pooja P i for M/S. Curidhar & Sai	Counsel for Respondent	Pooja P
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ORDER

Counsels for both the parties are present. Counsel for the Respondent present and he is directed to file reply by giving copy to the other side and also to supply information along with the relevant documents as prayed under para 6 (a) i to vi. Put up on 20.12.2017 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)